

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T. C.P No. 19/(MAH)/2014

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
 MEMBER (J)

SHRI V. NALLASENAPATHY
 MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
 NATIONAL COMPANY LAW TRIBUNAL ON 14.11.2017

NAME OF THE PARTIES: Jessica Iqbal Lukmani
 V/s.
 M/s. Dynacraft Machine Company Ltd.& Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Mr. Vishesh Kalsra	Adv. for	
2	Ms. Chaitika Patki i/b Vidhii Partners	Respondent	

ORDER

MA 37/2017 in TCP 19/397-398/NCLT/MB/MAH/2014

The Petitioner side is absent. List this matter on 11.12.2017.

Sd/-

V. NALLASENAPATHY
 Member(Technical)

Sd/-

B. S. V. PRAKASH KUMAR
 Member (Judicial)